

(b) whether Government are thinking of having a Sulphur Plant near Jodhpur in Nagaur as lignite is also available near it in Palana and Bikaner and Chloride in Didwara; and

(c) if so, the broad outlines of the proposal before Government for setting up a fertilizer plant in Nagaur?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) Government are aware of large deposits of gypsum in Rajasthan.

(b) No, Sir. However, certain suggestions have been received in this regard. The possibilities of economic utilisation of gypsum alongwith lignite and salt as a source of sulphur are at present under experimentation and investigation by the Fertilizer Corporation of India.

(c) Does not arise.

#### Power shortage in Tamil Nadu

\*111. SHRI P. A. SAMINATHAN:  
SHRI C. T. DHANDAPANI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether power famine has greatly hit small scale units in Tamil Nadu;

(b) whether the power famine threatens to become almost permanent feature of Tamil Nadu; and

(c) if so, the steps proposed to be taken to help the State in this regard during the Fifth Five Year Plan?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4288/73].

#### Amendment of the Hindu Marriage Act, 1955

\*112. SHRI P. VENKATASUB-  
BAIAH:

SHRI BANAMALI PATNAIK:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there has been a demand to reduce the period to allow divorce under Section 13(IA) of the Hindu Marriage Act, 1955 from two years to six months because of the changed social environment;

(b) whether there has also been a demand to reduce the waiting period for re-marriage from one year to three months after divorce under Section 15 of the said Act; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): (a) and (b). Yes, Sir.

(c) The suggestions are being examined alongwith other proposals for amending the law.

#### Laying of pipeline to move petroleum products

\*113 SHRI GIRIDHAR GOMANGO:  
SHRI RAMSHEKHAR  
PRASAD SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways are considering a proposal to construct pipelines to move petroleum products; and

(b) if so, whether this proposal will help in relieving the additional burden on their haulage capacity anticipated during the Fifth Five Year Plan?